

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4736

ANSWERED ON:04.05.2012

PENTAVALENT VACCINE

Bishnoi Shri Kuldeep;Patil Shri A.T. Nana;Tanwar Shri Ashok

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the names of States where five-in-one pentavalent vaccine has been introduced so far;
- (b) the funds allocated for this purpose and the steps taken/being taken to rollout this vaccine in the left out States also under National Immunization Programme (NIP);
- (c) whether the Government has taken steps to examine the efficacy of 'Pentavalent vaccine' after the reported death of a girl in the pilot project;
- (d) if so, the details thereof alongwith the action taken by the Government to investigate the same;
- (e) the number of children died due to Pneumonia in the country during each of the last three years and the current year, State/UT-wise; and
- (f) the fresh steps taken by the Government to introduce Pneumococcal Vaccines under the NIP?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a) The Pentavalent vaccine has been introduced in the states of Tamil Nadu and Kerala.
- (b) No special funds have been allocated for this purpose. Government is considering the request of other States/UTs for introduction of Pentavalent vaccine.
- (c) & (d) The "Pentavalent Vaccine" is licensed by Drug Controller General of India after examining the safety and efficacy of the vaccine. However, every case of adverse event following immunization is investigated thoroughly. The detailed report is awaited.
- (e) The reported number of Deaths due to Pneumonia in the country for the last four year State/UT wise is annexed.
- (f) At present no steps have been initiated by the Government of India to introduce this vaccine.